

38
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

T.P. No. 70/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Gwalior Bench C.P. No. 1/2016 (Old)

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017**

Name of the Company: Waterwell Container Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Ravi Kapoor	Pres	APPLICANT	Ravi Kapoor
2.				

ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

No representation received from statutory authorities.

List the matter on 07.12.2017.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of November, 2017.